THE MINISTER OF MINES AND OIL (SHRI K. D. MALAVIYA): Yes, Sir.

- (b) The ore is low grade containing 33-37 per cent. iron.
- (b) The ore is not suitable for smelting as it is, but may do if bene-ficiated. The economics of beneficiation will have to be established before the ore can be regarded as capable of economic exploitation.

YIELD FROM THE ZAWAR MINES

747. SHRI M. VALIULLA: Will' the Minister of STEEL, MINES AND FUEL be pleased to state:

- (a) whether the Zawar Mines (Rajasthan) are not yielding zinc to the satisfaction of Government; and
- (b) whether there is a move to nationalise those mines?

THE MINISTER OF MINES AND OIL (SHRI K. D. MALAVIYA): (a) The Zawar Mines are yielding zinc to the satisfaction of Government.

(b) No, Sir.

MEMBERS OF THE POLLING STAFF PUNISHED FOR WRONGS COMMITTED DURING THE RECENT GENERAL ELECTIONS

748. SHRI M. VALIULLA: Will the Minister of LAW be pleased to state:

- (a) whether any members of the polling staff engaged for conducting the Second General Elections were punished for any wrongs committed by them in connection with the elections; and
 - (b) if so, how many?

THE MINISTER OF LAW (SHRI A. K. SEN): (a) and (b). One presiding officer was censured for carelessness and negligence in performing his duties during the Second General Elections.

श्रायकर अधिनियम को नंहिताबढ़ करने में दिखि बायोग की सहायता के लियं नियुक्त एकक

७४६. श्री नवात्र सिंह चौहान : क्या विक्त मंत्री यह बताने की कृपा करेंगे कि :

- (क) श्रायकर श्रिविनयम को संहिताबद्ध करने में विधि श्रायोग को सहायता देने के लिये वित्त मंत्रालय की श्रोर से जो एकक नियुक्त किया गया है, उसमें रखे गये व्यक्तियों के नाम क्या क्या हैं श्रौर उनकी वित्तीय कार्य सम्बन्धी योग्यताएं क्या क्या हैं;
- (ख) क्या इनको भ्रपने विभागीय कार्य के अतिरिक्त भ्रायोग सम्बन्धी कार्य करना होगा; ग्रौर
- (ग) आयोग को सहायता देने के हेतु यह एकक कितनी अविधि के लिये स्थापित किया गया है;

■(•{UNIT SET UP TO ASSIST THE LAW COMMISSION IN THE CODIFICATION OF THE INCOME TAX ACT

749. SHRI NAWAB SINGH CHAUHAN: Will the Minister of Finance be pleased to state:

- (a) the names of the persons who comprise the unit set up by the Ministry of Finance to assist the Law Commission in the codification of the Income-tax Act and the qualifications they possess in regard to financial matters;
- (b) whether their work on the Commission is in addition to their departmental duties; and
- (c) the period for which the unit has been set up to assist the Commission?]

वित्त मंत्री (श्री टी॰ टी॰ कृष्णमा-चारी) : (क) (१) श्री एस॰ ए॰ एल॰ नारायण राव, वी॰ए॰, बी॰ एल॰, इनकम-टैक्स कमिश्नर, भध्य प्रदेश, नागपुर, जो डाइ-रेक्टर स्नाफ ट्रेनिंग (इनकम टैक्स) भी हैं

^{†[]} English translation.